

# High Court Of Judicature At Allahabad

## OFFICE MEMORANDUM

**No. 310 /Admin(Services)/2017 Dated: Allahabad : May 01, 2017**

In continuation of Court's Office Memo No. 305/Admin (Services)/2017 dated 28.04.2017, I am to say that proposed posting of Sri Sayed Maooz Bin Asim, ADJ, Sitapur at serial no. 178 be read as "Nagina-Bijnor" in place of 'Bijnor'.

**BY ORDER OF THE COURT,**

Sd/-  
**(DINESH KUMAR SINGH-I)**  
**REGISTRAR GENERAL**

**No. 310 (i)/Admin (Services)/2017 Dated: Allahabad : May 01, 2017**

In continuation of Courts endorsement no. 305(i)/Admin (Services)/2017 dated 28.04.2017, copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, 3rd Floor, Jawahar Bhawan Annexe, Lucknow-226001
2. The Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow
3. The Pramukh Sachiv, Nyay Evam Vidhiparamarshi, U.P. Shasan, Lucknow
4. The Director, Inst. of Judicial Training & Research, UP, Lucknow (Information available on E-mail)
5. All the District & Sessions Judges, Sub-ordinate to High Court of Judicature at Allahabad (Information available on E-mail)
6. The Senior Registrar, High Court, Lucknow Bench, Lucknow (Information available on E-mail)
7. The Registrar (Judicial) (Budget), High Court, Allahabad
8. The Joint Registrar (Judicial) (Confidential), High Court, Allahabad
9. The Officer on Special Duty (Judicial) (Computer)/ In-charge Computer Centre, High Court, Allahabad
10. The Section Officer (Admin. A-3) Section, High Court, Allahabad
11. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

**BY ORDER OF THE COURT,**

Sd/-  
**(ATUL SRIVASTAVA)**  
**Jt. Registrar (J) (Services)**